

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 319/2018
O.A. No. 34/2018

The 3rd day of August, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

Vidya Ratan Tyagi, Group "C"
(Age about 55 years)
S/o Late Shri Fakir Chand Tyagi,
Working as Wireman,
Under Assistant Engineer (Elect.), AIR,
Civil Construction Wing (E),
Kingsway Camp, Delhi-110009
R/o H.No.12/160, Prem Nagar,
Lodhi Road, New Delhi. .. Petitioner

(By Advocate : None)

Versus

1. Shri M.K. Sinha,
Secretary,
Government of India,
Ministry of Information & Broadcasting,
6th Floor, Shastri Bhawan,
New Delhi.
2. Shri F. Shaharyar,
Director General, All India Radio,
Akashvani Bhawan,
Sansad Marg, New Delhi.
3. Shri Jagdish Bhagat,
Chief Engineer,
Civil Construction Wing (CCW),
All India Radio, 6th Floor,
Soochna Bhawan, CGO Complex,
Lodhi Road, New Delhi. .. Respondents

(By Advocate : Shri Rajive R. Raj for R-1 and
Shri S.M. Arif for R-2 to 3)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, learned counsel for the respondents, while drawing our attention to the speaking order dated 07.05.2018 enclosed to the compliance affidavit, submits that they have fully complied with the orders.

2. In the circumstances and in view of the substantial compliance by the respondents, the CP is closed and notices are discharged. However, the petitioner is at liberty to avail his remedies, if he is still aggrieved by the orders now passed by the respondents, in accordance with law. No costs.

(A.K. BISHNOI)
Member (A)

(V. AJAY KUMAR)
Member (J)

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